

MR SPEAKER: Whether it is procedurally correct or not, I leave it to him.

श्री डी० पी० यादव : दिल्ली एजुकेशन एक्ट का जहाँ तक सम्बन्ध है हम हमेशा कोशिश करते हैं कि उसकी एक भी धारा का उल्लंघन न हो। जब कभी भी कोई ऐसी बात हमारे नालेज में आई है हमने उस पर कार्रवाई की है। इंडिविजुअल स्कूल के इंडिविजुअल प्राबलैम होते हैं। कभी-कभी मतभेद इतने तीव्र हो जाते हैं कि कनफ्रंटेशन की नीवत आ जाती है। किस स्कूल के किस मास्टर ने क्या किया मैं नहीं समझता हूँ कि इनको हम यहाँ डिसकस करें। जहाँ तक वैस्टिड इटरेस्ट्स का सवाल है एक्ट में काफी प्राविजज हैं और किसी भी वैस्टिड इटरेस्ट को पनपने नहीं दिया जाएगा।

SHRI H K L BHAGAT Your answer is highly evasive I must say that

Closure of Universities

*880 **PROF NARAIN CHAND PARASHAR** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) the names of the Universities which were closed partially or wholly on account of strikes by the (i) Students (ii) Teachers and (iii) other Karamcharis during the academic years 1972-73, 1973-74, 1974-75 along with the number of times for which they were closed each year as also the duration for which they were closed in each case,

(b) whether Government or the UGC have undertaken any analysis of these closures more particularly where closures have been frequent;

(c) if so, whether any solution has been found to check this disturbing trend; and

(d) if so, the nature of solution?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) (a) to (d) The required information is being collected and will be laid on the Table of the Sabha in due course

PROF NARAIN CHAND PARASHAR This is a very disturbing statement. In view of the fact that the entire scene in the universities is that of despair may I know how many universities and other centres of post-graduate learning are closed at the moment?

MR SPEAKER He had asked a question which requires quite a wide range of statistical information. So, the Minister says that he is collecting it.

PROF NARAIN CHAND PARASHAR That is why I am now asking only about the present moment. He must be having that information.

MR SPEAKER The question also perhaps relates to the present position.

PROF S NURUL HASAN The question asks about the names of the Universities which were closed partially or wholly on account of strikes by the students, teachers and other karmacharis during the academic years 1972-73, 1973-74 and 1974-75 along with details.

MR SPEAKER Next question

Engineering and Agricultural Graduates in Agro-service Centres in West Bengal and Punjab

*881 **SHRI SAKTI KUMAR SARKAR** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state.

(a) number of Engineering Graduates, Agricultural Graduates at present connected with the 216 Agro-

Service centres in West Bengal and 81 Agro-Service centres in Punjab;

(b) number of Engineers and Agro-Graduates likely to be employed in these centres during the current year;

(c) whether these centres are not fully developed;

(d) if so, the stage of development of each centre at present; and

(e) when the centres will be fully developed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHAB P. SHINDE): (a) to (e). The detailed information on points (a) to (e) is being collected and shall be laid on the table of the Sabha. However each Agro service centre provides direct employment to a Graduate in Engg./Diploma-Holder in Engineering or Graduate in Agriculture and thus the Agro Service Centres in West Bengal and Punjab have provided employment to atleast 216 and 81 Technocrats respectively. The development period of an Agro service centre ranges from 5 to 7 years.

SHRI SAKTI KUMAR SARKAR: I would like to submit that in spite of giving sufficient time, the information which I required has not been given today. Perhaps all the Members from West Bengal who are now present here will agree that we have not seen with our own eyes any such Centre in West Bengal. I asked almost all the Lok Sabha Members from West Bengal and the information which I gathered is that they have also not seen any Agro-Service Centre in West Bengal. In my Question I have referred to 216 Agro-Service Centres in West Bengal. May I know whether he has any knowledge of such Centres in West Bengal and whether he is going to enquire into the matter to find out if the information supplied by the State Government is correct or not?

SHRI ANNASAHAB P. SHINDE: I would seek your protection. We asked for the information telegraphically and naturally we have made available to the hon. Members whatever information we have with us. But I quite see the point of the hon. Member that it requires checking before giving precise figures.

MR. SPEAKER: It can be given later when it is compiled.

SHRI SAKTI KUMAR SARKAR: As regards the employment of at least 216 persons, I do not know how they are employed when there is no existence of these Agro-Service Centres. But I do not want to blame the hon. Minister because the information is supplied by the State Government. At the same time, I again request him to enquire into the matter thoroughly, so that Members of Parliament are not misled.

SHRI ANNASAHAB P. SHINDE: We will enquire.

Amount of Compensation Paid by India to Nepal Government for Land Acquired for Kosi Canal

*882. SHRI N. E. HORO: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the details of the amount of compensation paid by India to Nepal Government for the land acquired for the Kosi Canal?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): An amount of Rs. 36,25,256 has been paid to the Government of Nepal as compensation money for the land required for the construction of the Western Kosi Canal in the Nepalese territory.

SHRI N. E. HORO: I would like to know from the hon. Minister whether the Government of Nepal would